

2 O.A. 183/2006

Notes of the Registry

Orders of the Tribunal

For Admission with
interim order
Copy served.

28.2.06. Bench

For Admission with
interim order.

2/3/06 Bench

For Admission
of Interim order was
Memo filed for withdrawal
of this O.A. copy of
memo not served.

Bench

6/3/06.

Copy of Order may be
given to both the
Counsel.

17.3.06

3/3/06
S.O. (J)

order dated 06/03/06

On the prayer of Mr. B.K. Nayak,
Sd. Counsel appearing for the Applicant,
Call this matter on 07/03/06.

Member (J)

Order dated 07.03.06

By filing a Memo dtd. 06.03.06, the Advocate for
the Applicant expresses the desire not to press
this O.A. No. 183/06. A copy of the Memo has already
been served on Mr. U.B. Mohapatra, Id. Sr. Standing
Counsel for the Union of India.

Heard. This O.A. No. 183/06 is hereby dismissed
being not pressed.

Member (J)